

(c) & (d). Penetration patching where appropriate is carried out as part of routine maintenance and repairs of bituminous surfaces.

[Translation]

No profit to Railway after spending huge amount

4618. SHRI SUBHASH YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) the reaction of the Ministry in regard to the news item published in the daily newspaper "Jansatta" dated 13 May, 1985 under the caption "Do Arab Rupaya Laga Kar Bhi Railway Ko Munafa Nahin" (No profit to Railways even after spending two hundred crores of rupees) ;

(b) whether it is a fact that Railways have not earned the required profit even after spending Rs. 192 crores on construction works and besides this a number of alarming irregularities regarding import purchase and storage have been found ; and

(c) if so, the reasons therefor and the action proposed to be taken by Government to check this trend in future and the action proposed to be taken by Government against the officers who are responsible for the loss suffered as a result of such investments ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) The news item published in the daily "Jansatta" is based on the material contained in the Advance Report of Comptroller & Auditor General of India for 1983-84, presented to the Parliament. The Advance Report is under scrutiny of the Ministry of Railways and detailed remarks are being furnished to the Public Accounts Committee through the Audit.

(b) & (c). According to the aforesaid Audit Report, the investment of over Rs. 197 crores, on various projects on different Railways, has not resulted in accrual of benefits, as expected. Some irregularities

regarding import, purchase and storage have also been alleged. However, as per normal procedure in regard to points made in the Audit Report, necessary action is always taken in the light of the recommendations of the Public Accounts Committee.

[English]

Hydro-power Scheme in Sikkim

4619. SHRIMATI D.K. BHANDARI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) has the Sikkim Government sent any Hydro-power generation Scheme to the Centre ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) The four hydro-electric projects of Sikkim, presently under consideration of Central Government are as follows :

(i) Rangit Stage III (3 × 20 MW)

(ii) Myangchur (4 × 1 MW)

(iii) Rongnichhu Stage II (5 × 0.5 MW)

(iv) Upper Rongnichhu (4 × 2 MW)

[Translation]

Bihar's Irrigation projects in Seventh Plan

4620. SHRI KUNWAR RAM :
SHRI C.P. THAKUR :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the irrigation projects for Bihar to be taken up in the Seventh Five Year Plan ;

(b) whether Upper Sakri Reservoir Scheme and Adhwafa River Scheme have been included in that Plan ; and

(c) if so, the funds allotted for the First Year of the Five Year Plan and the time by which it would be completed ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). Seventh Five Year Plan is yet to be finalised.

(c) Information is being collected and will be laid on the Table of the House.

[English]

Special assistance for repair of National Highways in Kerala damaged in recent floods

4621. PROF. P.J. KURIEN :
SHRI K. MOHANDAS :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the National Highways in Kerala have suffered extensive damage due to the recent floods ;

(b) whether any estimate has been made as to the extent of damage caused ;

(c) if so, the details thereof ;

(d) whether any special fund is being made available to Kerala for the repairs of damaged National Highways ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b), (c), (d), (e). The detailed estimates for rectification of damages caused to the National Highways are being prepared by the State PWD. But pending finalisation of the same, an ad-hoc allotment of Rs. 25 lakhs has been made to the State Government for immediate repairs.

Integrated Rural Energy Programme

4622. SHRIMATI JAYANTI PATNAIK :

SHRI AJOY BISWAS :

SHRI SOMNATH RATH :

SHRI RAMASHRAY PRASAD SINGH :

SHRI HUSSAIN DALWAI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the amount earmarked for implementing Integrated Rural Energy Programme (IREP) ;

(b) the names of the States and Union Territories where IREP is going to be implemented in the Seventh Plan ;

(c) whether IREP had been implemented in some States in the Sixth Plan period ;

(d) if so, the progress made in implementing IREP in those States during the Sixth Plan period ; and

(e) the details of the target set for implementing IREP in the Seventh Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (e). During the Sixth Plan period an outlay of Rs. 3.93 crores was provided for the IREP in eight States. 20 block level IREP projects were taken up for implementation during the Sixth Plan period in these eight States.

It is envisaged that IREP Programme would be implemented in selected blocks of all States and Union Territories during the Seventh Plan, as has been recommended in the Approach Paper to the Seventh Plan.

Targets for the Seventh Plan for IREP Programme are being finalised and would be available after the Seventh Plan is finalised and approved by NDC.